CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 25.05.2016

<u>CP No. 291/00032/2015 (OA No. 291/00068/2015)</u> with MA No. 291/00166/2016)

Mr. C.B. Sharma counsel for the applicant.

Mr. Anupam Agarwal counsel for the respondents.

Counsel for the respondents submits that the order of the Tribunal has been complied with by the respondentdepartment.

Therefore, in view of the submissions made by the counsel for the respondents, the Contempt Petition is disposed of. Notices are discharged. In view of this order, the Misc. Application is also disposed of.

(Ms. Meenakshi Hooja) Member (A)

(Dr. K.B. Suresh) Member (J)

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